

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) No, Sir.

(b) Does not arise.

(c) This information will be available after the audited accounts for the year 1977-1978 have been published.

National policy on the development of mineral industry

1722. SHRI S. W. DHABE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have formulated any national policy on the development of mineral industry including decanalisation of manganese ore for the purpose of export; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) No, Sir.

(b) Does not arise.

Provident Fund dues of the workmen of the Pulgaon Textile Mills in Wardha district of Maharashtra

1723. SHRI S. W. DHABE: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) what is the amount of provident fund dues of workers of the Pulgaon Textile Mills in the Wardha district of Maharashtra which has not been deposited by the previous management of the mills; and

(b) what steps the National Textile Corporation has taken to pay these dues specially when the Mill is making profits?

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THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): The Employees' Provident Fund Authorities have intimated as follows:

(a) Pulgaon Cotton Mills, Pulgaon in Wardha District is an establishment exempted under section 17(1) (a) of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. An amount of Rs. 32.57 lakhs has not been transferred by the previous employer to the Board of Trustees of the Mills.

(b) The Mill has been taken over for a period of five years by the Maharashtra State Textile Corporation with effect from 27th November, 1976. The Corporation has been appointed as the authorised persons under the Industries (Development and Regulation) Act, 1951 (65 of 1951). The question of payment of dues by the National Textile Corporation does not arise.

Proposal from the Central African countries to postpone the Havana meeting

1724. SHRI B. SATYANARAYAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Egypt, Cambodia, Somalia, Morocco and the Central African countries have suggested in Belgrade that the Havana meeting of the non-aligned countries be postponed; and

(b) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes, Sir. Some countries including Egypt, Kampuchea, Somalia and Morocco had suggested at the Belgrade meeting of the Non-aligned Foreign Ministers that the decision regarding holding

the Summit of Heads of State|Government of the non-aligned countries in Havana next year be re-considered.

(b) The Belgrade meeting of Foreign Ministers of non-aligned countries has endorsed the Cuban proposal to hold the Summit in Havana in September, 1979.

Memorandum from the Divisional Secretary of the All India Class III Postal Employees Union

1725. SHRI B. SATYANARAYAN REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any memorandum dated the 20th November, 1977 from the Divisional Secretary of the All India Postal Class III Employees Union, Mahboobnagar, Andhra Pradesh, drawing Government's attention to the mal-administration in the Office of the Superintendent of Post Offices, Mahboobnagar Division in the Andhra Circle; and

(b) if so, what are the details thereof and what action Government have taken or propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No Sir. Only printed bulletin listing several issues relating to Mahboobnagar Postal Division was received.

(b) The issues have been looked into by the PMG, Hyderabad and it was found that the actions of the Divisional Superintendent were justified.

STD services with Delhi

1726. SHRIMATI SAROJ KHAPARDE:
DR. V. P. DUTT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the names of the cities with which Delhi is having only one way night STD Service; and

(b) by when Government propose to make the STD service available for all the 24 hours and for both ways?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Nagpur is the only city having one-way night STD service from Delhi.

(b) Bothways full time STD service between Nagpur and Delhi is expected to be provided towards the end of current Rolling Plan..

Mineral survey in the country

1727. SHRI SHIVA CHANDRA JHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have conducted any survey of the mineral potentials of the country;

(b) if so, what are the details in this regard, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) Mineral exploration is a continuous process and is being carried out continuously throughout the country by various Central and State Government agencies. As a result of these surveys during the recent years significant deposits of iron ore in Bihar and Orissa, coal in Bihar, West Bengal etc., bauxite in Orissa and Andhra Pradesh, copper in Madhya Pradesh, etc. have been located

A statement showing reserve potential of some of the important minerals in the country, State-wise, is given in the annexure. [See Appendix CVI, Annexure No. 95].

Telecommunication arrangements with foreign countries

1728. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state: